

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

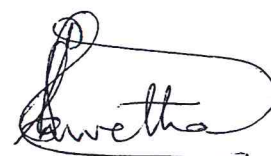
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/648/ (IB)/2017  
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. VIKRAM P JAIN  
SHWETHA VASUDEVAN  
For TK Bhaskar

Counsel for the  
Applicant



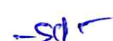
2. NIRMALA. L


Company Secretary  
BAFNA PHARMACEUTICALS LTD



**ORDER**

Counsel for petitioner present. Company Secretary representing the respondent present and prayed for time to file counter and make submissions. Time is enlarged at request. Put up on 04.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)